

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH - COURT NO. I

Customs Appeal No. 52482 of 2022

(Arising out of Order in Appeal No. CC(A)Cus/D-II/ICD/TKD/EXPORT/768/2022-23
dated 05.07.2022 passed by Commissioner of Customs (Appeals), New Delhi]

Amit Bansal

9, Gulmohar Villas
Lodhi Enclave
Ludhiana
Punjab-141001

Appellant

Versus

Commissioner of Customs (Export)- New Delhi (ICD TKD)

Inland Container Depot, Tughlakabad,
New Delhi- 110020

Respondent

Appearance:

Shri Aman Garg, Advocate for the Appellant

Shri Rajesh Singh, Authorised Representative for the Department

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing/Decision: July 10, 2024

ORDERSHEET

The appeal is dismissed as withdrawn. For order, see order of
date in Customs Appeal No. 52301 of 2022.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

Diksha